

CWP-13723-2021 (O&M)

Vineet Kapoor and another
Vs
Beverly Park –II Condominium (through its President – Mr. Harish Natarajan) Registered Apartment Owners Association/Resident Welfare Association Beverly Park – II, Gurgaon, Haryana and another

Present:- Mr. Tishampati Sen, Advocate,
Mr. Kshitij Sharma, Advocate,
for the petitioners.

Mr. Deepak Balyan, Addl. AG, Haryana.

(The aforesaid presence is being recorded through video conferencing since the proceedings are being conducted in virtual Court)

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CM-12066-CWP-2021

For the reasons mentioned therein, the application for amending the petition is allowed.

Amended petition is taken on record.

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Notice of motion.

Mr. Deepak Balyan, learned Additional Advocate General, Haryana accepts notice on behalf of respondent No. 2. He prays for time to file reply.

List on 26.10.2021.

**(RAVI SHANKER JHA)
CHIEF JUSTICE**

**(ARUN PALLI)
JUDGE**

02.09.2021

Amodh